went on mass casual leave on the 17th and 18th of April, 1967.

(b) The Employees Association at Ranchi has submitted a charter of 51 demands relating to direct recruitment, promotion, Joint Consultative Machinery, pay and dearness allowance, family pension, gratuity, bonus, confirmation etc.

No action by Government is called for at this stage as these matters are within the purview of the autonomous corporations like the N.C.D.C. who are negotiating in the matter with the employees union at Ranchi with the help of the established Central Labour machinery.

Agreement with N.C.D.C. Employees' Association

508. Shri P. K. Ghosh:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether the management of the National Coal Development Corporation Ltd., Ranchi entered into tripartite agreement with the National Coal Organisation Employees' Association on the 21st September, 1965; and
- (b) if so, whether all the provisions of the agreement have been implemented?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) Yes, Sir.

- (b) All the provisions of the agreement have been implemented except the following three items:—
 - (i) Joint seniority roll of structural and civil draughtsmen.
 - (ii) Joint Consultative Machinery.
 - (iii) Strength of U.D.C.'s and L.D.C.'s on the basis of workload.

Clash at Barauni Station

509. Shri K. M. Abraham; Shri Umanath; Shrimati Suseela Gopalan; Shri P. P. Esthose: Shri Viswanatha Menon: Shri Hukam Chand Kachwai: Shri Jagannath Rao Joshi:

Will the Minister of Railways be pleased to state:

- (a) whether there was a clash between the army jawans and railway policemen at Barauni Railway Station on the 18th April, 1967;
- (b) if so, the cause of the clash and the total number of persons injured; and
- (c) whether any enquiry was conducted on the spot and if so, the findings thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes.

- (b) The clash took place due to exchange of hot words between R.T.O. staff of army and Government Railway Police. in which 4 Government Railway Police Constables and 1 R.T.O. officer sustained injuries.
- (c) Yes. The Superintendent Rail-way Police, Muzzafarpur immediately arrived at the spot and supervised the investigation. The case is still underpolice investigation.

Indo-Greek Trade

510. Shri M. Rampure:
Shri Ebraham Sulaiman Sait:
Shri Ramachandra Veerappa:
Shri N. K. Sanghi:
Shri Y. A. Prasad:

Will the Minister of Commerce be pleased to state:

- (a) whether it is a fact that an Indo-Greek Trade Agreement has been signed recently; and
 - (b) if so, the main features thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) A Trade Agreement between India and Greece, which was first signed in New Delhi, on the 14th February, 1958, has since then been extended from year to year. Letters were exchanged in New Delhi